

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

| Date : 13.09.2021 | | | | | | | | | | |
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| S L . N O . | C.A.N o. | Date of Applica tion | Case No. | Name of the Applicant | C.C Type | Judge / Court Name | C.C Applied For | Other Docum ent | Deali ng Secti on | Se at |
| 1 | 26300/ 2021 | 13.09.2 021 | WP (C) - 26502/ 2021 | S. SAMAL | C.O. | COURT NO. 22 | Order Dtd. 2021-09-08 | | | (Se at No-) |
| 2 | 26301/ 2021 | 13.09.2 021 | WA- 256/20 17 | L. ACHARI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021-09-08 | | | (Se at No-) |
| 3 | 26302/ 2021 | 13.09.2 021 | WP (C) - 460/20 15 | M. BEHERA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021-09-08 | | | (Se at No-) |
| 4 | 26303/ 2021 | 13.09.2 021 | WP (C) - 23448/ 2021 | P.C. DAS | C.O. | COURT NO. 24 | Order Dtd. 2021-09-07 | | | (Se at No-) |
| 5 | 26304/ 2021 | 13.09.2 021 | WP (C) - 23629/ 2021 | DINABANDHU NAYAK | C.O. | COURT NO. 24 | Order Dtd. 2021-09-07 | | | (Se at No-) |
| 6 | 26305/ 2021 | 13.09.2 021 | CMP- 460/20 21 | B.B. DAS | C.O. | COURT NO. 24 | Order Dtd. 2021-09-07 | | | (Se at No-) |
| 7 | 26306/ 2021 | 13.09.2 021 | CONTC- 5223/2 021 | T. BAG | C.O. | COURT NO. 22 | Order Dtd. 2021-09-08 | | | (Se at No-) |
| 8 | 26307/ 2021 | 13.09.2 021 | WP (C) - 19278/ 2021 | S. NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2021-09-08 | | | (Se at No-) |
| 9 | 26308/ 2021 | 13.09.2 021 | WP (C) - 26505/ 2021 | S. SAMAL | C.O. | COURT NO. 22 | Order Dtd. 2021-09-08 | | | (Se at No-) |

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| 10 | 26309/ 2021 | 13.09.2 021 | WP (C) - 25992/ 2021 | SITESH PATNAIK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021-09-08 | | | (Se at No-) |
| 11 | 26310/ 2021 | 13.09.2 021 | WP (C) - 7821/2 009 | S.K. RATH | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021-09-08 | | | (Se at No-) |
| 12 | 26311/ 2021 | 13.09.2 021 | WP (C) - 26593/ 2021 | P. PANDA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021-09-08 | | | (Se at No-) |
| 13 | 26312/ 2021 | 13.09.2 021 | BLAPL- 7052/2 021 | S. SAMAL | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-) |
| 14 | 26313/ 2021 | 13.09.2 021 | WP (C) - 27171/ 2021 | S. MAHARANA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021-09-08 | | | (Se at No-) |
| 15 | 26314/ 2021 | 13.09.2 021 | WP (C) - 19895/ 2021 | R.K. BARIK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021-09-07 | | | (Se at No-) |
| 16 | 26315/ 2021 | 13.09.2 021 | BLAPL- 6838/2 021 | A.K. RANA | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-) |
| 17 | 26316/ 2021 | 13.09.2 021 | WP (C) - 21099/ 2021 | B. BEHERA | C.O. | COURT NO. 24 | Order Dtd. 2021-09-02 | | | (Se at No-) |
| 18 | 26317/ 2021 | 13.09.2 021 | BLAPL- 7056/2 021 | R.K. MALLICK | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-) |
| 19 | 26318/ 2021 | 13.09.2 021 | WP (C) - 24019/ 2021 | R. SAMAL | C.O. | COURT NO. 24 | Order Dtd. 2021-09-06 | | | (Se at No-) |
| 20 | 26319/ 2021 | 13.09.2 021 | BLAPL- 7051/2 021 | M.R. SAHOO | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-) |
| 21 | 26320/ 2021 | 13.09.2 021 | WP (C) - 2153/2 017 | S.K. PATNAIK | C.O. | COURT NO. 25 | Order Dtd. 2021-09-06 | | | (Se at No-) |
| 22 | 26321/ 2021 | 13.09.2 021 | BLAPL- 7050/2 | M.R. SAHOO | C.O. | COURT NO. | Order Dtd. 2021-09-09 | | | (Se at |

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| | | | 021 | | | 25 | | | | No-) |
| 23 | 26322/2021 | 13.09.2021 | WP (C) - 2153/2017 | P.K. PATRI | C.O. | COURT NO. 25 | Order Dtd. 2021-09-06 | | | (Se at No-) |
| 24 | 26323/2021 | 13.09.2021 | BLAPL-7049/2021 | M.R. DASH ,ADV | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-) |
| 25 | 26324/2021 | 13.09.2021 | BLAPL-7046/2021 | R. SETHI | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-) |
| 26 | 26325/2021 | 13.09.2021 | WP (C) - 25019/2021 | A. SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-09-03 | | WRIT BRANC H (DIVISION BENCH) | (Se at No-101) |
| 27 | 26326/2021 | 13.09.2021 | BLAPL-7044/2021 | R. SETHI | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-101) |
| 28 | 26327/2021 | 13.09.2021 | CONTC-4911/2021 | SAMBHU CHARAN NATH SHARMA | C.O. | COURT NO. 25 | Order Dtd. 2021-09-08 | | | (Se at No-101) |
| 29 | 26328/2021 | 13.09.2021 | CONTC (CP) - 60/2016 | L.D. PANDA | C.O. | COURT NO. 25 | Order Dtd. 2021-09-08 | | | (Se at No-101) |
| 30 | 26329/2021 | 13.09.2021 | BLAPL-7040/2021 | UNMESH CH JENA | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-101) |
| 31 | 26330/2021 | 13.09.2021 | BLAPL-7035/2021 | L. SAHOO | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-101) |
| 32 | 26331/2021 | 13.09.2021 | CONTC-4909/2021 | SAMBHU CHARAN NATH SHARMA | C.O. | COURT NO. 25 | Order Dtd. 2021-09-08 | | | (Se at No-101) |
| 33 | 26332/ | 13.09.2 | BLAPL- | G.S.MOHANT | C.O. | COURT | Order Dtd. | | | (Se |

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| | 2021 | 021 | 7033/2 021 | Y | | NO. 25 | 2021-09-09 | | | at No- 101) |
| 34 | 26333/ 2021 | 13.09.2 021 | WP (C) - 27573/ 2021 | B.K. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 101) |
| 35 | 26334/ 2021 | 13.09.2 021 | CONTC- 4907/2 021 | SAMBHU CHARAN NATH SHARMA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-08 | | | (Se at No- 101) |
| 36 | 26335/ 2021 | 13.09.2 021 | CONTC- 4908/2 021 | SAMBHU CHARAN NATH SHARMA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-08 | | | (Se at No- 101) |
| 37 | 26336/ 2021 | 13.09.2 021 | BLAPL- 7030/2 021 | M.R. DASH ,ADV | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No- 101) |
| 38 | 26337/ 2021 | 13.09.2 021 | ABLAPL - 10970/ 2021 | A. TRIPATHY | C.O. | COURT NO. 1 | Order Dtd. 2021-09-07 | | | (Se at No- 101) |
| 39 | 26338/ 2021 | 13.09.2 021 | BLAPL- 7030/2 021 | M.R. DASH ,ADV | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No- 101) |
| 40 | 26339/ 2021 | 13.09.2 021 | WP (C) - 27574/ 2021 | B.K. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 101) |
| 41 | 26340/ 2021 | 13.09.2 021 | BLAPL- 7026/2 021 | R.K. MALLICK | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No- 101) |
| 42 | 26341/ 2021 | 13.09.2 021 | WP (C) - 27575/ 2021 | B.K. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 101) |
| 43 | 26342/ 2021 | 13.09.2 021 | BLAPL- 7026/2 021 | R.K. MALLICK | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No- |

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| 44 | 26343/2021 | 13.09.2021 | WP(C)-24972/2021 | J.J. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-08 | | | (Seat No-101) |
| 45 | 26344/2021 | 13.09.2021 | WA-115/2019 | D.K. JENA | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-09-08 | | M.J.C. | (Seat No-1) |
| 46 | 26345/2021 | 13.09.2021 | BLAPL-7025/2021 | H.K. PANDA | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Seat No-1) |
| 47 | 26346/2021 | 13.09.2021 | WP(C)-25554/2021 | J. KAR | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-08 | | | (Seat No-1) |
| 48 | 26347/2021 | 13.09.2021 | BLAPL-6900/2021 | G. JAYSINGH | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Seat No-1) |
| 49 | 26348/2021 | 13.09.2021 | WA-115/2019 | R.C.MUDULI | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-09-08 | | M.J.C. | (Seat No-1) |
| 50 | 26349/2021 | 13.09.2021 | WPC(OA C)-1443/2017 | R.R. DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-08 | | | (Seat No-1) |
| 51 | 26350/2021 | 13.09.2021 | BLAPL-6890/2021 | R.K. DEHURY | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Seat No-1) |
| 52 | 26351/2021 | 13.09.2021 | WA-115/2019 | K.SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-09-08 | | M.J.C. | (Seat No-1) |
| 53 | 26352/2021 | 13.09.2021 | BLAPL-6889/2021 | SANJIB KUMAR BHANJADEO | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Seat No-1) |
| 54 | 26353/2021 | 13.09.2021 | WP(C)-23841/2021 | B.K. DAS | C.O. | COURT NO. 17 | Order Dtd. 2021-09-08 | | | (Seat No-1) |
| 55 | 26354/2021 | 13.09.2021 | WA-115/2019 | TOPHAN PRADHAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-09-08 | | M.J.C. | (Seat No-1) |

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| 56 | 26355/ 2021 | 13.09.2 021 | BLAPL- 11030/ 2019 | P.K. DASH | C.O. | COURT NO. 2 | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 57 | 26356/ 2021 | 13.09.2 021 | WP (C) - 23841/ 2021 | A. MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2021-09-08 | | | (Se at No- 1) |
| 58 | 26357/ 2021 | 13.09.2 021 | BLAPL- 3864/2 021 | A. DASH | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 59 | 26358/ 2021 | 13.09.2 021 | WP (C) - 27075/ 2021 | S.K. SAHU | C.O. | COURT NO. 17 | Order Dtd. 2021-09-08 | | | (Se at No- 1) |
| 60 | 26359/ 2021 | 13.09.2 021 | BLAPL- 3771/2 021 | S. BARIK | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 61 | 26360/ 2021 | 13.09.2 021 | WP (C) - 27474/ 2021 | SUBASH CHANDRA PANI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 62 | 26361/ 2021 | 13.09.2 021 | CRLMP- 1546/2 021 | A. DASH | C.O. | COURT NO. 17 | Order Dtd. 2021-09-08 | | | (Se at No- 1) |
| 63 | 26362/ 2021 | 13.09.2 021 | BLAPL- 4865/2 021 | A. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 64 | 26363/ 2021 | 13.09.2 021 | CMP- 420/20 21 | MANAS RANJAN BADAJENA | C.O. | COURT NO. 24 | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 65 | 26364/ 2021 | 13.09.2 021 | BLAPL- 4637/2 021 | G. SAHOO | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 66 | 26365/ 2021 | 13.09.2 021 | WP (C) - 27487/ 2021 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 67 | 26366/ 2021 | 13.09.2 021 | BLAPL- 4637/2 021 | G. SAHOO | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 68 | 26367/ 2021 | 13.09.2 021 | WP (C) - 27484/ 2021 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- |

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| 69 | 26368/ 2021 | 13.09.2 021 | CMP- 152/20 21 | B. K. PANDA | C. O. | COURT NO. 24 | Order Dtd. 2021-09-07 | | | (Se at No- 1) |
| 70 | 26369/ 2021 | 13.09.2 021 | BLAPL- 4230/2 021 | BHOJARAJ SETH | C. O. | COURT NO. 9 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 71 | 26370/ 2021 | 13.09.2 021 | WP (C) - 27494/ 2021 | BRAJA MOHAN SARANGI | C. O. | COURT NO. 9 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 72 | 26371/ 2021 | 13.09.2 021 | BLAPL- 4230/2 021 | BHOJARAJ SETH | C. O. | COURT NO. 9 OLD | | | | (Se at No- 1) |
| 73 | 26372/ 2021 | 13.09.2 021 | CMP- 152/20 21 | PITABAS NAYAK | C. O. | COURT NO. 24 | Order Dtd. 2021-09-07 | | | (Se at No- 1) |
| 74 | 26373/ 2021 | 13.09.2 021 | WP (C) - 27492/ 2021 | BRAJA MOHAN SARANGI | C. O. | COURT NO. 24 | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 75 | 26374/ 2021 | 13.09.2 021 | BLAPL- 4043/2 021 | R. N. BEHERA, ADV | C. O. | COURT NO. 9 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 76 | 26375/ 2021 | 13.09.2 021 | WP (C) - 27489/ 2021 | BRAJA MOHAN SARANGI | C. O. | COURT NO. 9 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 77 | 26376/ 2021 | 13.09.2 021 | WP (C) - 12740/ 2019 | RAMAKANTA BHOI | C. O. | COURT NO. 1 | Order Dtd. 2021-09-07 | | | (Se at No- 1) |
| 78 | 26377/ 2021 | 13.09.2 021 | BLAPL- 4043/2 021 | B. P. PATRA | C. O. | COURT NO. 9 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 79 | 26378/ 2021 | 13.09.2 021 | WP (C) - 27542/ 2021 | SITANSU MOHAN SINGH | C. O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 80 | 26379/ 2021 | 13.09.2 021 | WP (C) - 12740/ 2019 | S. R. PATTAN AIK | C. O. | COURT NO. 1 | Order Dtd. 2021-09-07 | | | (Se at No- 1) |
| 81 | 26380/ 2021 | 13.09.2 021 | WP (C) - 27559/ 2021 | SITANSU MOHAN | C. O. | COURT NO. 3 | Order Dtd. 2021-09-09 | | | (Se at No- 1) |

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| | | | 2021 | SINGH | | OLD | | | | No-1) |
| 82 | 26381/2021 | 13.09.2021 | WP (C) - 27561/2021 | SITANSU MOHAN SINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No-1) |
| 83 | 26382/2021 | 13.09.2021 | BLAPL-4035/2021 | A. SAHOO | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09-09 | | | (Se at No-1) |
| 84 | 26383/2021 | 13.09.2021 | WP (C) - 14867/2015 | RAGHU BEHERA | GENERAL | | Order Dtd. 2017-11-23 Petition, Annexure, | | WRIT BRANCH-7 | (Se at No-48) |
| 85 | 26384/2021 | 13.09.2021 | WP (C) - 27558/2021 | SITANSU MOHAN SINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No-48) |
| 86 | 26385/2021 | 13.09.2021 | WP (C) - 27548/2021 | SITANSU MOHAN SINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No-48) |
| 87 | 26386/2021 | 13.09.2021 | BLAPL-4010/2021 | J. BEHERA | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09-09 | | | (Se at No-48) |
| 88 | 26387/2021 | 13.09.2021 | WP (C) - 20568/2018 | S.K. ROUT | C.O. | COURT NO. 1 | Order Dtd. 2021-09-07 | | WRIT BRANCH-6 | (Se at No-26) |
| 89 | 26388/2021 | 13.09.2021 | WP (C) - 27554/2021 | SITANSU MOHAN SINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 90 | 26389/2021 | 13.09.2021 | BLAPL-5031/2021 | J.P. KAR | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 91 | 26390/2021 | 13.09.2021 | WP (C) - 27540/2021 | SITANSU MOHAN SINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 92 | 26391/2021 | 13.09.2021 | BLAPL-4922/2021 | A.K. BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 93 | 26392/2021 | 13.09.2021 | WP (C) - 26649/2021 | S.K. SINGH | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 94 | 26393/ | 13.09.2 | WP (C) - | SITANSU | C.O. | COURT | Order Dtd. | | | (Se |

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| | 2021 | 021 | 27545/2021 | MOHAN SINGH | | NO. 3 OLD | 2021-09-09 | | | at No-26) |
| 95 | 26394/2021 | 13.09.2021 | WP (C) - 26647/2021 | S.K. SINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 96 | 26395/2021 | 13.09.2021 | BLAPL-6708/2021 | J.R. NAYAK | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 97 | 26396/2021 | 13.09.2021 | WP (C) - 27551/2021 | SITANSU MOHAN SINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 98 | 26397/2021 | 13.09.2021 | BLAPL-6599/2021 | M.K. PANI | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 99 | 26398/2021 | 13.09.2021 | WP (C) - 26645/2021 | S.K. SINGH | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 100 | 26399/2021 | 13.09.2021 | BLAPL-6511/2021 | BASUDEV MISHRA | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 101 | 26400/2021 | 13.09.2021 | RSA-215/2019 | K. SAHOO | C.O. | DR (J) | Order Dtd. 2021-09-08 | | | (Se at No-26) |
| 102 | 26401/2021 | 13.09.2021 | WP (C) - 26643/2021 | S.K. SINGH | C.O. | DR (J) | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 103 | 26402/2021 | 13.09.2021 | RSA-215/2019 | NIRANJAN SINGH 1 | C.O. | DR (J) | Order Dtd. 2021-09-08 | | | (Se at No-26) |
| 104 | 26403/2021 | 13.09.2021 | BLAPL-6437/2021 | S.P. SAHOO | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 105 | 26404/2021 | 13.09.2021 | WP (C) - 26632/2021 | S.K. SINGH | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 106 | 26405/2021 | 13.09.2021 | BLAPL-6412/2021 | BASUDEV MISHRA | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-26) |

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| 107 | 26406/2021 | 13.09.2021 | WP (C) - 26630/2021 | S.K.SINGH | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 108 | 26407/2021 | 13.09.2021 | RFA-221/2010 | T.K. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-09-08 | | | (Se at No-26) |
| 109 | 26408/2021 | 13.09.2021 | BLAPL-6393/2021 | M.K. MOHANTY | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 110 | 26409/2021 | 13.09.2021 | WP (C) - 26624/2021 | S.K. SINGH | C.O. | COURT NO. 24 | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 111 | 26410/2021 | 13.09.2021 | RFA-221/2010 | T.K. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-09-08 | | | (Se at No-26) |
| 112 | 26411/2021 | 13.09.2021 | BLAPL-6353/2021 | M.R. SETHI | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 113 | 26412/2021 | 13.09.2021 | RFA-221/2010 | P.K. JENA | C.O. | COURT NO. 1 | Order Dtd. 2021-09-08 | | | (Se at No-26) |
| 114 | 26413/2021 | 13.09.2021 | WP (C) - 16935/2018 | M/S.B.N. TRIPATHY | C.O. | DR (J) | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 115 | 26414/2021 | 13.09.2021 | BLAPL-6304/2021 | D. PARIDA | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 116 | 26415/2021 | 13.09.2021 | ABLAPL - 6886/2021 | G. JAYASINGH | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 117 | 26416/2021 | 13.09.2021 | BLAPL-6296/2021 | K.K.NAYAK | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-26) |
| 118 | 26417/2021 | 13.09.2021 | WP (C) - 23501/2021 | K.K. JENA | C.O. | COURT NO. 24 | Order Dtd. 2021-09-09 | | WRIT BRANCH-5 | (Se at No-22) |
| 119 | 26418/2021 | 13.09.2021 | BLAPL-6140/2021 | J.R. NAYAK | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-26) |

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| 12 | 26419/2021 | 13.09.2021 | ABLAPL - 13975/2019 | M.R. DAS | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No-22) |
| 12 | 26420/2021 | 13.09.2021 | BLAPL-5815/2021 | H.K. BHOL | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-22) |
| 12 | 26421/2021 | 13.09.2021 | WP (C) - 23689/2017 | SANJAYA KESHARI MOHAPATRA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No-22) |
| 12 | 26422/2021 | 13.09.2021 | ABLAPL - 13972/2019 | T. SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No-22) |
| 12 | 26423/2021 | 13.09.2021 | BLAPL-5791/2021 | U.C. JENA | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-22) |
| 12 | 26424/2021 | 13.09.2021 | BLAPL-5206/2021 | PARTHA SARATHI DAS | GENERAL | | Order Dtd. 2021-09-09 | | | (Se at No-22) |
| 12 | 26425/2021 | 13.09.2021 | WP (C) - 26866/2021 | A.C. JENA | C.O. | COURT NO. 24 | Order Dtd. 2021-09-09 | | | (Se at No-22) |
| 12 | 26426/2021 | 13.09.2021 | ABLAPL - 13970/2019 | A.K. JATI | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No-22) |
| 12 | 26427/2021 | 13.09.2021 | BLAPL-5078/2021 | S.K. BHANJADEO, ADV | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No-22) |
| 12 | 26428/2021 | 13.09.2021 | BLAPL-5078/2021 | S.K. BHANJADEO, ADV | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No-22) |
| 13 | 26429/2021 | 13.09.2021 | ABLAPL - 13969/2019 | A.P. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No-22) |
| 13 | 26430/2021 | 13.09.2021 | ABLAPL - 13974/2019 | M.R. DASH ,ADV | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No-22) |
| 13 | 26431/2021 | 13.09.2021 | ABLAPL - | R.K. DEHURI | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at |

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| | | | 13968/ 2019 | | | | | | No- 22) |
| 13 3 | 26432/ 2021 | 13.09.2 021 | ABLAPL - 10973/ 2021 | BIDYUTLATA MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-09-07 | | (Se at No- 22) |
| 13 4 | 26433/ 2021 | 13.09.2 021 | ABLAPL - 13965/ 2019 | J.R. NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | (Se at No- 22) |
| 13 5 | 26434/ 2021 | 13.09.2 021 | ABLAPL - 13961/ 2019 | J.R. NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | (Se at No- 22) |
| 13 6 | 26435/ 2021 | 13.09.2 021 | ABLAPL - 10973/ 2021 | P.K.ROUT | C.O. | COURT NO. 1 | Order Dtd. 2021-09-07 | | (Se at No- 22) |
| 13 7 | 26436/ 2021 | 13.09.2 021 | ABLAPL - 10915/ 2021 | MADAN DAS | C.O. | COURT NO. 1 | Order Dtd. 2021-09-06 | | (Se at No- 22) |
| 13 8 | 26437/ 2021 | 13.09.2 021 | ABLAPL - 10933/ 2021 | S.P.SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021-09-07 | | (Se at No- 22) |
| 13 9 | 26438/ 2021 | 13.09.2 021 | ABLAPL - 13963/ 2019 | S. DASH | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | (Se at No- 22) |
| 14 0 | 26439/ 2021 | 13.09.2 021 | ABLAPL - 13960/ 2019 | J.R. NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | (Se at No- 22) |
| 14 1 | 26440/ 2021 | 13.09.2 021 | ABLAPL - 13958/ 2019 | S.K. SINGH | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | (Se at No- 22) |
| 14 2 | 26441/ 2021 | 13.09.2 021 | ABLAPL - 13957/ 2019 | N. MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | (Se at No- 22) |
| 14 3 | 26442/ 2021 | 13.09.2 021 | ABLAPL - 13956/ 2019 | S.K. SINGH | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | (Se at No- 22) |
| 14 4 | 26443/ 2021 | 13.09.2 021 | ABLAPL - 13955/ 2019 | S.K. SINGH | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | (Se at No- 22) |
| 14 | 26444/ 2021 | 13.09.2 | ABLAPL | S.K. SINGH | C.O. | COURT | Order Dtd. | | (Se |

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| 5 | 2021 | 021 | - 13954/ 2019 | | | NO. 1 | 2021-09-09 | | | at No- 22) |
| 14 6 | 26445/ 2021 | 13.09.2 021 | ABLAPL - 13953/ 2019 | S.K. SINGH | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No- 22) |
| 14 7 | 26446/ 2021 | 13.09.2 021 | ABLAPL - 10931/ 2021 | P.K.MOHANT Y | C.O. | COURT NO. 1 | Order Dtd. 2021-09-07 | | | (Se at No- 22) |
| 14 8 | 26447/ 2021 | 13.09.2 021 | ABLAPL - 13947/ 2019 | A.T. NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No- 22) |
| 14 9 | 26448/ 2021 | 13.09.2 021 | ABLAPL - 10928/ 2021 | SUSMITA PATNAIK | C.O. | COURT NO. 1 | Order Dtd. 2021-09-07 | | | (Se at No- 22) |
| 15 0 | 26449/ 2021 | 13.09.2 021 | ABLAPL - 13946/ 2019 | S. DASH | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No- 22) |
| 15 1 | 26450/ 2021 | 13.09.2 021 | WP (C) - 26928/ 2021 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | WRIT BRANC H-8 | (Se at No- 40) |
| 15 2 | 26451/ 2021 | 13.09.2 021 | ABLAPL - 10612/ 2021 | M.K. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-09-08 | | | (Se at No- 40) |
| 15 3 | 26452/ 2021 | 13.09.2 021 | WP (C) - 26930/ 2021 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | WRIT BRANC H-8 | (Se at No- 40) |
| 15 4 | 26453/ 2021 | 13.09.2 021 | WP (C) - 27337/ 2021 | P.K. MALLICK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021-09-09 | | | (Se at No- 40) |
| 15 5 | 26454/ 2021 | 13.09.2 021 | WP (C) - 25653/ 2021 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | WRIT BRANC H-5 | (Se at No- 23) |
| 15 6 | 26455/ 2021 | 13.09.2 021 | WP (C) - 25586/ 2021 | DEBENDRA BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | WRIT BRANC H-4 | (Se at No- 19) |
| 15 7 | 26456/ 2021 | 13.09.2 021 | ABLAPL - 10096/ 2021 | MANOJ KUMAR MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 19) |

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| 15 | 26457/2021 | 13.09.2021 | ABLAPL - 13944/2019 | S. DASH | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No-19) |
| 15 | 26458/2021 | 13.09.2021 | WP (C) - 25592/2021 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | WRIT BRANC H-4 | (Se at No-19) |
| 16 | 26459/2021 | 13.09.2021 | ABLAPL - 10062/2021 | PABITRA KUMAR BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No-19) |
| 16 | 26460/2021 | 13.09.2021 | ABLAPL - 13942/2019 | P. NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No-19) |
| 16 | 26461/2021 | 13.09.2021 | WP (C) - 25593/2021 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | WRIT BRANC H-4 | (Se at No-19) |
| 16 | 26462/2021 | 13.09.2021 | ABLAPL - 13941/2019 | P. NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No-19) |
| 16 | 26463/2021 | 13.09.2021 | WP (C) - 25595/2021 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | WRIT BRANC H-4 | (Se at No-19) |
| 16 | 26464/2021 | 13.09.2021 | WP (C) - 25588/2021 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | WRIT BRANC H-4 | (Se at No-19) |
| 16 | 26465/2021 | 13.09.2021 | WP (C) - 25585/2021 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | WRIT BRANC H-4 | (Se at No-19) |
| 16 | 26466/2021 | 13.09.2021 | ABLAPL - 13938/2019 | A.K. RANA | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No-19) |
| 16 | 26467/2021 | 13.09.2021 | ABLAPL - 10908/2021 | BISWARANJAN DALAI | C.O. | COURT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No-19) |
| 16 | 26468/2021 | 13.09.2021 | ABLAPL - 13937/2019 | B. SINGH | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No-19) |
| 17 | 26469/2021 | 13.09.2021 | WP (C) - 26914/2021 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | WRIT BRANC H-8 | (Se at No-19) |

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| 17 | 26470/ 2021 | 13.09.2 021 | WP (C) - 26913/ 2021 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | WRIT BRANC H-8 | (Se at No- 40) |
| 17 | 26471/ 2021 | 13.09.2 021 | ABLAPL - 13930/ 2019 | J. BEHERA | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No- 40) |
| 17 | 26472/ 2021 | 13.09.2 021 | CRLA- 26/202 1 | HEMANTA KUMAR ROUT | C.O. | COURT NO. 23 | Order Dtd. 2021-09-08 | | | (Se at No- 40) |
| 17 | 26473/ 2021 | 13.09.2 021 | WP (C) - 26925/ 2021 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | WRIT BRANC H-8 | (Se at No- 40) |
| 17 | 26474/ 2021 | 13.09.2 021 | ABLAPL - 13907/ 2019 | S. BARIK | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No- 40) |
| 17 | 26475/ 2021 | 13.09.2 021 | WP (C) - 26917/ 2021 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | WRIT BRANC H-8 | (Se at No- 40) |
| 17 | 26476/ 2021 | 13.09.2 021 | ABLAPL - 12791/ 2019 | P.K. BARIK | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No- 40) |
| 17 | 26477/ 2021 | 13.09.2 021 | ABLAPL - 10952/ 2021 | R. SETHI | C.O. | COURT NO. 1 | Order Dtd. 2021-09-07 | | | (Se at No- 40) |
| 17 | 26478/ 2021 | 13.09.2 021 | ABLAPL - 10939/ 2021 | BASUDEV BARIK | C.O. | COURT NO. 1 | Order Dtd. 2021-09-07 | | | (Se at No- 40) |
| 18 | 26479/ 2021 | 13.09.2 021 | ABLAPL - 10951/ 2021 | RAHUL SETHI | C.O. | COURT NO. 1 | Order Dtd. 2021-09-07 | | | (Se at No- 40) |
| 18 | 26480/ 2021 | 13.09.2 021 | ABLAPL - 12209/ 2019 | P.K. JENA | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No- 40) |
| 18 | 26481/ 2021 | 13.09.2 021 | ABLAPL - 10945/ 2021 | PABITRA KUMAR MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-09-07 | | | (Se at No- 40) |
| 18 | 26482/ 2021 | 13.09.2 021 | ABLAPL - | N. SAHOO | C.O. | COURT NO. | Order Dtd. 2021-09-09 | | | (Se at |

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| | | | 9974/2019 | | | 25 | | | | No-40) |
| 184 | 26483/2021 | 13.09.2021 | ABLAPL - 10962/2021 | JYOTI RANJAN NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2021-09-07 | | | (Se at No-40) |
| 185 | 26484/2021 | 13.09.2021 | ABLAPL - 5744/2021 | A. MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09-07 | | | (Se at No-40) |
| 186 | 26485/2021 | 13.09.2021 | ABLAPL - 10965/2021 | P. K. BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2021-09-07 | | | (Se at No-40) |
| 187 | 26486/2021 | 13.09.2021 | ABLAPL - 10307/2021 | R.K. ROUT | C.O. | COURT NO. 1 | Order Dtd. 2021-09-07 | | | (Se at No-40) |
| 188 | 26487/2021 | 13.09.2021 | ABLAPL - 5208/2021 | DILLIP SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2021-09-07 | | | (Se at No-40) |
| 189 | 26488/2021 | 13.09.2021 | ABLAPL - 12382/2019 | B.K. DAS | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-40) |
| 190 | 26489/2021 | 13.09.2021 | ABLAPL - 13248/2020 | GANESH SAHOO | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09-08 | | | (Se at No-40) |
| 191 | 26490/2021 | 13.09.2021 | ABLAPL - 6281/2021 | BHOJARAJ SETH | C.O. | COURT NO. 1 | Order Dtd. 2021-09-08 | | | (Se at No-40) |
| 192 | 26491/2021 | 13.09.2021 | ABLAPL - 5992/2021 | BIJAY KUMAR DALEI | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09-07 | | | (Se at No-40) |
| 193 | 26492/2021 | 13.09.2021 | CRLMC-3705/2017 | B. SATPATHY | C.O. | COURT NO. 3 | Order Dtd. 2021-08-23 | | | (Se at No-40) |
| 194 | 26493/2021 | 13.09.2021 | ABLAPL - 4182/2021 | BALARAM SINGH | C.O. | COURT NO. 1 | Order Dtd. 2021-09-08 | | | (Se at No-40) |
| 195 | 26494/2021 | 13.09.2021 | ABLAPL - 10159/2021 | G. SAHOO | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No-40) |
| 19 | 26495/ | 13.09.2 | ABLAPL | S. C. | C.O. | COURT | Order Dtd. | | | (Se |

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| 6 | 2021 | 021 | - 5025/2 021 | SUNDARA | | NO. 25 | 2021-09-06 | | | at No- 40) |
| 19 7 | 26496/ 2021 | 13.09.2 021 | ABLAPL - 4063/2 019 | A.K. BEHERA | C.O. | COURT NO. 25 | Order Dtd. 2019-09-09 | | | (Se at No- 40) |
| 19 8 | 26497/ 2021 | 13.09.2 021 | ABLAPL - 5246/2 021 | S.R. TRIPATHY | C.O. | COURT NO. 24 | Order Dtd. 2021-09-07 | | | (Se at No- 40) |
| 19 9 | 26498/ 2021 | 13.09.2 021 | ABLAPL - 9189/2 021 | MANOJ KUMAR MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2021-09-16 | | | (Se at No- 40) |
| 20 0 | 26499/ 2021 | 13.09.2 021 | ABLAPL - 8576/2 021 | J.P.KAR | C.O. | COURT NO. 1 | Order Dtd. 2021-09-08 | | | (Se at No- 40) |
| 20 1 | 26500/ 2021 | 13.09.2 021 | ABLAPL - 8232/2 019 | A.T. NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No- 40) |
| 20 2 | 26501/ 2021 | 13.09.2 021 | ABLAPL - 6894/2 021 | M. R. ROUTRAY | C.O. | COURT NO. 25 | Order Dtd. 2021-09-08 | | | (Se at No- 40) |
| 20 3 | 26502/ 2021 | 13.09.2 021 | ABLAPL - 9783/2 019 | N. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | CRIMI NAL MISC- 1 | (Se at No- 8) |
| 20 4 | 26503/ 2021 | 13.09.2 021 | CRLREV - 292/20 21 | J.R. NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2021-09-07 | | | (Se at No- 8) |
| 20 5 | 26504/ 2021 | 13.09.2 021 | BLAPL- 6022/2 018 | M. R. ROUTRAY | C.O. | COURT NO. 5 | Order Dtd. 2021-09-09 | | CRIMI NAL MISC- 3 | (Se at No- 12) |
| 20 6 | 26505/ 2021 | 13.09.2 021 | CRLREV - 296/20 21 | M.K. PANI | C.O. | COURT NO. 1 | Order Dtd. 2021-09-08 | | | (Se at No- 12) |
| 20 7 | 26506/ 2021 | 13.09.2 021 | BLAPL- 6023/2 018 | M. R. ROUTRAY | C.O. | COURT NO. 5 | Order Dtd. 2021-09-09 | | CRIMI NAL MISC- 3 | (Se at No- 12) |
| 20 8 | 26507/ 2021 | 13.09.2 021 | BLAPL- 11030/ 2019 | R. R. DAS | C.O. | COURT NO. 2 | Order Dtd. 2021-09-09 | | | (Se at No- 12) |

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| 20 | 26508/2021 | 13.09.2021 | CRLMC-1294/2021 | BALARAM SINGH | C.O. | COURT NO. 6 | Order Dtd. 2021-09-08 | | | (Se at No-12) |
| 21 | 26509/2021 | 13.09.2021 | CRLREV - 166/2021 | D. BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2021-09-07 | | | (Se at No-12) |
| 21 | 26510/2021 | 13.09.2021 | CRLMC-864/2021 | RAHUL SETHI | C.O. | COURT NO. 6 | Order Dtd. 2021-09-08 | | | (Se at No-12) |
| 21 | 26511/2021 | 13.09.2021 | CRLMC-644/2021 | B.R. MOHANTY | C.O. | COURT NO. 8 | Order Dtd. 2021-09-03 | | | (Se at No-12) |
| 21 | 26512/2021 | 13.09.2021 | CRLREV - 313/2021 | B. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-09-08 | | | (Se at No-12) |
| 21 | 26513/2021 | 13.09.2021 | BLAPL-8159/2020 | A.K. SARANGI | C.O. | COURT NO. 1 | Order Dtd. 2021-09-07 | | | (Se at No-12) |
| 21 | 26514/2021 | 13.09.2021 | CRLMC-1085/2021 | NIRANJAN PANDA | C.O. | COURT NO. 6 | Order Dtd. 2021-09-03 | | | (Se at No-12) |
| 21 | 26515/2021 | 13.09.2021 | CRLMC-818/2021 | S. K. MOHAPATRA | C.O. | COURT NO. 6 | Order Dtd. 2021-09-07 | | | (Se at No-12) |
| 21 | 26516/2021 | 13.09.2021 | CRLMC-960/2021 | D. NAYAK | C.O. | COURT NO. 6 | Order Dtd. 2021-09-07 | | CRIMINAL MISC-3 | (Se at No-14) |
| 21 | 26517/2021 | 13.09.2021 | CRLMC-1211/2021 | A. MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2021-09-07 | | | (Se at No-14) |
| 21 | 26518/2021 | 13.09.2021 | CRLA-553/2020 | B.R. MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-10-08 | | | (Se at No-14) |
| 22 | 26519/2021 | 13.09.2021 | BLAPL-8108/2020 | M. R. SETHI | C.O. | COURT NO. 25 | Order Dtd. 2021-09-07 | | | (Se at No-14) |
| 22 | 26520/2021 | 13.09.2021 | BLAPL-2221/2020 | P.K. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No-14) |

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| 22 | 26521/2021 | 13.09.2021 | BLAPL-1707/2020 | B.P. TUNGA | C.O. | COURT NO. 2 | Order Dtd. 2021-09-07 | | | (Se at No-14) |
| 22 | 26522/3 | 13.09.2021 | BLAPL-8799/2020 | GANESH SAHOO | C.O. | COURT NO. 25 | Order Dtd. 2021-09-07 | | | (Se at No-14) |
| 22 | 26523/4 | 13.09.2021 | BLAPL-7508/2020 | J.P.KAR | C.O. | COURT NO. 11 | Order Dtd. 2021-09-09 | | CRIMINAL MISC-1 | (Se at No-6) |
| 22 | 26524/5 | 13.09.2021 | BLAPL-1288/2020 | P.K.MOHANTY | C.O. | COURT NO. 8 | Order Dtd. 2021-09-08 | | | (Se at No-6) |
| 22 | 26525/6 | 13.09.2021 | BLAPL-3219/2021 | R. C. MALLICK | C.O. | COURT NO. 6 | Order Dtd. 2021-09-07 | | CRIMINAL MISC-1 | (Se at No-7) |
| 22 | 26526/7 | 13.09.2021 | WA-115/2019 | P.K. MALLICK | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-09-08 | | M.J.C . | (Se at No-1) |
| 22 | 26527/8 | 13.09.2021 | BLAPL-1798/2020 | SUVENDU BARIK | C.O. | COURT NO. 6 | Order Dtd. 2021-09-07 | | | (Se at No-1) |
| 22 | 26528/9 | 13.09.2021 | BLAPL-6522/2020 | S.ROUT | C.O. | COURT NO. 2 | Order Dtd. 2021-09-03 | | | (Se at No-1) |
| 23 | 26529/0 | 13.09.2021 | CRLMP-1163/2021 | K. SAHOO | C.O. | COURT NO. 6 | Order Dtd. 2021-09-08 | | WRIT BRANCH-4 | (Se at No-27) |
| 23 | 26530/1 | 13.09.2021 | BLAPL-8967/2020 | S. K. SINGH | C.O. | COURT NO. 25 | Order Dtd. 2021-09-07 | | | (Se at No-27) |
| 23 | 26531/2 | 13.09.2021 | BLAPL-9566/2019 | SAMIR BARIK | C.O. | COURT NO. 23 | Order Dtd. 2021-09-07 | | | (Se at No-27) |
| 23 | 26532/3 | 13.09.2021 | BLAPL-1857/2020 | SRINIBAS SAHOO | C.O. | COURT NO. 8 | Order Dtd. 2021-09-08 | | | (Se at No-27) |
| 23 | 26533/4 | 13.09.2021 | WA-45/200 | P.C.MOHANTY | C.O. | CHIEF JUSTI | Order Dtd. 2021-09-09 | | M.J.C . | (Se at |

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| | | | 7 | | | CE'S COURT | | | | No-1) |
| 23 | 26534/2021 | 13.09.2021 | BLAPL-9296/2020 | DAYANIDHI MISHRA | C.O. | COURT NO. 25 | Order Dtd. 2021-09-07 | | | (Se at No-1) |
| 23 | 26535/2021 | 13.09.2021 | BLAPL-1633/2020 | PRATAP SAHOO | C.O. | COURT NO. 8 | Order Dtd. 2021-09-08 | | | (Se at No-1) |
| 23 | 26536/2021 | 13.09.2021 | WA-46/2007 | P.C.MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-09-09 | | M.J.C. | (Se at No-1) |
| 23 | 26537/2021 | 13.09.2021 | CRLA-715/2018 | B.P. TUNGA | C.O. | COURT NO. 1 | Order Dtd. 2021-09-08 | | CRIMINAL APPEAL | (Se at No-5) |
| 23 | 26538/2021 | 13.09.2021 | BLAPL-197/2020 | GANESH SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2021-09-08 | | | (Se at No-5) |
| 24 | 26539/2021 | 13.09.2021 | WA-27/2020 | S.S. BISWAL | C.O. | COURT NO. 19 | Order Dtd. 2021-09-09 | | | (Se at No-5) |
| 24 | 26540/2021 | 13.09.2021 | CRLA-251/2021 | DILLIP SAMAL | C.O. | COURT NO. 6 | Order Dtd. 2021-09-08 | | | (Se at No-5) |
| 24 | 26541/2021 | 13.09.2021 | WA-28/2020 | S.S. BISWAL | C.O. | COURT NO. 19 | Order Dtd. 2021-09-09 | | | (Se at No-5) |
| 24 | 26542/2021 | 13.09.2021 | CRLMC-1102/2021 | B.P. TUNGA | C.O. | COURT NO. 6 | Order Dtd. 2021-09-08 | | | (Se at No-5) |
| 24 | 26543/2021 | 13.09.2021 | BLAPL-6458/2020 | SUBASH CHANDRA SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2021-09-08 | | | (Se at No-5) |
| 24 | 26544/2021 | 13.09.2021 | CRLMC-1507/2021 | A. K. SETHI | C.O. | COURT NO. 6 | Order Dtd. 2021-09-09 | | | (Se at No-5) |
| 24 | 26545/2021 | 13.09.2021 | WP(C)-29371/2011 | R.K. MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-09-09 | | | (Se at No-5) |
| 24 | 26546/2021 | 13.09.2021 | CRLMC- | SARAT DASH | C.O. | COURT | Order Dtd. | | | (Se |

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| 7 | 2021 | 021 | 911/2021 | | | NO. 6 | 2021-09-08 | | | at No-5) |
| 248 | 26547/2021 | 13.09.2021 | WP (C) - 26391/2021 | P.K. ROUT | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-09-09 | | | (Se at No-5) |
| 249 | 26548/2021 | 13.09.2021 | WP (C) - 25771/2021 | B.K. DAS-1 | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-09-09 | | | (Se at No-5) |
| 250 | 26549/2021 | 13.09.2021 | CRLA-487/2020 | SUVENDU BARIK | C.O. | COURT NO. 23 | Order Dtd. 2021-09-08 | | | (Se at No-5) |
| 251 | 26550/2021 | 13.09.2021 | STREV-20/2007 | B.R. SENAPATI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-09-07 | | | (Se at No-5) |
| 252 | 26551/2021 | 13.09.2021 | WP (C) - 10367/2021 | S.K. SAHU | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-09-09 | | | (Se at No-5) |
| 253 | 26552/2021 | 13.09.2021 | BLAPL-9963/2019 | J.P.KAR | C.O. | COURT NO. 25 | Order Dtd. 2021-09-08 | | | (Se at No-5) |
| 254 | 26553/2021 | 13.09.2021 | WP (C) - 10366/2021 | S.K. SAHU | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-09-09 | | | (Se at No-5) |
| 255 | 26554/2021 | 13.09.2021 | BLAPL-1769/2020 | GANESH SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2021-09-03 | | | (Se at No-5) |
| 256 | 26555/2021 | 13.09.2021 | WP (C) - 19075/2019 | S.K. SAHU | C.O. | COURT NO. 3 | Order Dtd. 2021-09-09 | | | (Se at No-5) |
| 257 | 26556/2021 | 13.09.2021 | BLAPL-8235/2019 | R.R.NAYAK | C.O. | COURT NO. 25 | Order Dtd. 2021-09-06 | | | (Se at No-5) |
| 258 | 26557/2021 | 13.09.2021 | WP (C) - 21715/2019 | S.K. SAHU | C.O. | COURT NO. 3 | Order Dtd. 2021-09-09 | | | (Se at No-5) |
| 259 | 26558/2021 | 13.09.2021 | WP (C) - 24381/2014 | G. SAMAL | C.O. | COURT NO. 16 | Order Dtd. 2021-09-08 | | | (Se at No-5) |

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| 26 | 26559/2021 | 13.09.2021 | WP (C) - 26865/2021 | S. B. BISWAL | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-09-09 | | | (Seat No-5) |
| 26 | 26560/2021 | 13.09.2021 | WP (C) - 26869/2021 | MANOJ KUMAR PANI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-09-09 | | | (Seat No-5) |
| 26 | 26561/2021 | 13.09.2021 | CONTC-2232/2019 | S.K. SAHU | C.O. | COURT NO. 3 | Order Dtd. 2021-09-09 | | | (Seat No-5) |
| 26 | 26562/2021 | 13.09.2021 | WP (C) - 25972/2021 | B. K. DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-09-09 | | WRIT BRANCH (DIVISION BENCH) | (Seat No-110) |
| 26 | 26563/2021 | 13.09.2021 | CONTC-2233/2019 | S.K. SAHU | C.O. | COURT NO. 3 | Order Dtd. 2021-09-09 | | | (Seat No-110) |
| 26 | 26564/2021 | 13.09.2021 | WP (C) - 25968/2021 | TAPAN KUMAR NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-09-09 | | WRIT BRANCH (DIVISION BENCH) | (Seat No-110) |
| 26 | 26565/2021 | 13.09.2021 | WP (C) - 25965/2021 | TAPAN KUMAR NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-09-09 | | WRIT BRANCH (DIVISION BENCH) | (Seat No-110) |
| 26 | 26566/2021 | 13.09.2021 | WP (C) - 25964/2021 | T.K. NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-09-09 | | WRIT BRANCH (DIVISION BENCH) | (Seat No-110) |
| 26 | 26567/2021 | 13.09.2021 | WP (C) - 25962/2021 | T.K. NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-09-09 | | WRIT BRANCH (DIVISION BENCH) | (Seat No-110) |
| 26 | 26568/2021 | 13.09.2021 | WP (C) - | T.K. NAYAK | C.O. | CHIEF | Order Dtd. | | WRIT | (Seat No-110) |

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| 9 | 2021 | 021 | 25960/ 2021 | | | JUSTI CE'S COURT | 2021-09-09 | | BRANC H (DIVI SION BENCH) | at No- 110) |
| 27 0 | 26569/ 2021 | 13.09.2 021 | WP(C) - 25969/ 2021 | T.K. NAYAK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021-09-09 | | WRIT BRANC H (DIVI SION BENCH) | (Se at No- 110) |
| 27 1 | 26570/ 2021 | 13.09.2 021 | WP(C) - 25973/ 2021 | B.K. DAS | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021-09-09 | | WRIT BRANC H (DIVI SION BENCH) | (Se at No- 110) |
| 27 2 | 26571/ 2021 | 13.09.2 021 | WP(C) - 25976/ 2021 | T.K. NAYAK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021-09-09 | | WRIT BRANC H (DIVI SION BENCH) | (Se at No- 110) |
| 27 3 | 26572/ 2021 | 13.09.2 021 | WP(C) - 25975/ 2021 | B.K. DAS | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021-09-09 | | WRIT BRANC H (DIVI SION BENCH) | (Se at No- 110) |
| 27 4 | 26573/ 2021 | 13.09.2 021 | WP(C) - 23383/ 2012 | B.K. PATI | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | WRIT BRANC H-5 | (Se at No- 32) |
| 27 5 | 26574/ 2021 | 13.09.2 021 | WP(C) - 24548/ 2012 | B.K. PATI | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | WRIT BRANC H-7 | (Se at No- 48) |
| 27 6 | 26575/ 2021 | 13.09.2 021 | WP(C) - 19751/ 2021 | A. PATTNAIK | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No- 48) |
| 27 7 | 26576/ 2021 | 13.09.2 021 | WP(C) - 23947/ 2021 | A. PATTNAIK | C.O. | COURT NO. 24 | Order Dtd. 2021-09-09 | | | (Se at No- 48) |
| 27 8 | 26577/ 2021 | 13.09.2 021 | WP(C) - 23948/ 2021 | A. PATTNAIK | C.O. | COURT NO. 24 | Order Dtd. 2021-09-09 | | | (Se at No- |

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| | | | | | | | | | | 48) |
| 27 | 26578/ 9 2021 | 13.09.2 021 | WP (C) - 23949/ 2021 | A. PATNAIK | C.O. | COURT NO. 24 | Order Dtd. 2021-09-09 | | | (Se at No- 48) |
| 28 | 26579/ 0 2021 | 13.09.2 021 | WP (C) - 5189/2 014 | T. BAG | C.O. | COURT NO. 24 | Order Dtd. 2021-09-09 | | WRIT BRANC H-2 | (Se at No- 34) |
| 28 | 26580/ 1 2021 | 13.09.2 021 | WP (C) - 25568/ 2021 | J.C. BARAL | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021-09-09 | | | (Se at No- 34) |
| 28 | 26581/ 2 2021 | 13.09.2 021 | WP (C) - 25568/ 2021 | T.K. NAYAK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021-09-09 | | | (Se at No- 34) |
| 28 | 26582/ 3 2021 | 13.09.2 021 | WP (C) - 18645/ 2021 | G.P. JENA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021-09-09 | | | (Se at No- 34) |
| 28 | 26583/ 4 2021 | 13.09.2 021 | OJC- 1978/2 001 | K. SAHOO | C.O. | COURT NO. 24 | Order Dtd. 2021-09-09 | | | (Se at No- 34) |
| 28 | 26584/ 5 2021 | 13.09.2 021 | CMP- 931/20 19 | S.K. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No- 34) |
| 28 | 26585/ 6 2021 | 13.09.2 021 | CMP- 931/20 19 | P.K. LENKA | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No- 34) |
| 28 | 26586/ 7 2021 | 13.09.2 021 | WP (C) - 26285/ 2021 | D. PARIDA | C.O. | COURT NO. 17 | Order Dtd. 2021-09-09 | | | (Se at No- 34) |
| 28 | 26587/ 8 2021 | 13.09.2 021 | WP (C) - 26283/ 2021 | J. PRADHAN | C.O. | COURT NO. 17 | Order Dtd. 2021-09-09 | | | (Se at No- 34) |
| 28 | 26588/ 9 2021 | 13.09.2 021 | WP (C) - 26447/ 2021 | D.K. MULI | C.O. | COURT NO. 17 | Order Dtd. 2021-09-09 | | | (Se at No- 34) |
| 29 | 26589/ 0 2021 | 13.09.2 021 | WP (C) - 25936/ 2021 | B.K. DAS | C.O. | COURT NO. 17 | Order Dtd. 2021-09-09 | | | (Se at No- 34) |
| 29 | 26590/ 1 2021 | 13.09.2 021 | WP (C) - 23951/ 2021 | N. SAHOO | C.O. | COURT NO. | Order Dtd. 2021-09-09 | | | (Se at No- 34) |

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| | | | 2021 | | | 17 | | | | No-34) |
| 29 | 26591/2021 | 13.09.2021 | CRLMP-744/2021 | S. DASH | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No-34) |
| 29 | 26592/3021 | 13.09.2021 | CRLMP-1552/2021 | N.K. SEN | C.O. | COURT NO. 17 | Order Dtd. 2021-09-09 | | | (Se at No-34) |
| 29 | 26593/4021 | 13.09.2021 | WP (C) - 25702/2021 | JYOTI RANJAN SAHOO | GENERAL | | Order Dtd. 2021-08-26 | | | (Se at No-34) |
| 29 | 26594/5021 | 13.09.2021 | WP (C) - 27762/2021 | PITABAS NAYAK | C.O. | COURT NO. 24 | Order Dtd. 2021-09-09 | | | (Se at No-34) |
| 29 | 26595/6021 | 13.09.2021 | WP (C) - 23628/2021 | BISWAJIT DAS | C.O. | COURT NO. 24 | Order Dtd. 2021-09-09 | | | (Se at No-34) |
| 29 | 26596/7021 | 13.09.2021 | WP (C) - 11989/2020 | LAXMIDHAR MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-09-09 | | | (Se at No-34) |
| 29 | 26597/8021 | 13.09.2021 | WP (C) - 17141/2020 | PITABAS NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No-34) |
| 29 | 26598/9021 | 13.09.2021 | WP (C) - 17138/2020 | PITAB | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No-34) |
| 30 | 26599/02021 | 13.09.2021 | SAO-3/2021 | TRILOCHAN BAG | C.O. | COURT NO. 24 | Order Dtd. 2021-09-09 | | | (Se at No-34) |
| 30 | 26600/1021 | 13.09.2021 | CRLMP-1555/2021 | ARTATRANA NAYAK | C.O. | COURT NO. 17 | Order Dtd. 2021-09-09 | | | (Se at No-34) |
| 30 | 26601/2021 | 13.09.2021 | CRLMP-1376/2021 | S.R. PATTNAIK. | C.O. | COURT NO. 17 | Order Dtd. 2021-09-09 | | | (Se at No-34) |
| 30 | 26602/3021 | 13.09.2021 | CRLMP-1551/2021 | JYOTI PRAKASH KAR | C.O. | COURT NO. 17 | Order Dtd. 2021-09-09 | | | (Se at No-34) |
| 30 | 26603/ | 13.09.2021 | CRLMP- | KARTIK | C.O. | COURT | Order Dtd. | | | (Se |

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| 4 | 2021 | 021 | 1553/2 021 | CHANDRA TRIPATHY | | NO. 17 | 2021-09-09 | | | at No- 34) |
| 30 5 | 26604/ 2021 | 13.09.2 021 | CRLMP- 1556/2 021 | LAXMI NARAYAN RAYATSINGH | C.O. | COURT NO. 17 | Order Dtd. 2021-09-09 | | | (Se at No- 34) |
| 30 6 | 26605/ 2021 | 13.09.2 021 | CRLMP- 1477/2 021 | SASMITA NAYAK | C.O. | COURT NO. 17 | Order Dtd. 2021-09-09 | | | (Se at No- 34) |
| 30 7 | 26606/ 2021 | 13.09.2 021 | CONTC- 5143/2 021 | A. K. MISHRA | C.O. | COURT NO. 17 | Order Dtd. 2021-09-08 | | | (Se at No- 34) |
| 30 8 | 26607/ 2021 | 13.09.2 021 | WP (C) - 27431/ 2021 | DEBENDRA BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2021-09-09 | | | (Se at No- 34) |
| 30 9 | 26608/ 2021 | 13.09.2 021 | WP (C) - 27430/ 2021 | DEBENDRA BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2021-09-09 | | | (Se at No- 34) |
| 31 0 | 26609/ 2021 | 13.09.2 021 | WP (C) - 27429/ 2021 | DEBENDRA BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2021-09-09 | | | (Se at No- 34) |
| 31 1 | 26610/ 2021 | 13.09.2 021 | WP (C) - 27450/ 2021 | DEBENDRA BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2021-09-09 | | | (Se at No- 34) |
| 31 2 | 26611/ 2021 | 13.09.2 021 | WP (C) - 27442/ 2021 | DEBENDRA BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2021-09-09 | | | (Se at No- 34) |
| 31 3 | 26612/ 2021 | 13.09.2 021 | WP (C) - 27440/ 2021 | DEBENDRA BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2021-09-09 | | | (Se at No- 34) |
| 31 4 | 26613/ 2021 | 13.09.2 021 | WP (C) - 27434/ 2021 | DEBENDRA BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2021-09-09 | | | (Se at No- 34) |
| 31 5 | 26614/ 2021 | 13.09.2 021 | WP (C) - 27436/ 2021 | DEBENDRA BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2021-09-09 | | | (Se at No- 34) |
| 31 6 | 26615/ 2021 | 13.09.2 021 | WP (C) - 27433/ 2021 | DEBENDRA BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No- 34) |

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| 31 | 26616/2021 | 13.09.2021 | WP (C) - 27141/2021 | S. SAMAL | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No-34) |
| 31 | 26617/2021 | 13.09.2021 | WP (C) - 25913/2021 | MANOJ KUMAR MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2021-09-08 | | WRIT BRANC H-2 | (Se at No-7) |
| 31 | 26618/2021 | 13.09.2021 | WP (C) - 26798/2021 | BIJAY KUMAR DALEI | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | WRIT BRANC H-6 | (Se at No-25) |
| 32 | 26619/2021 | 13.09.2021 | WP (C) - 26821/2021 | DEBENDRA BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-08 | | | (Se at No-25) |
| 32 | 26620/2021 | 13.09.2021 | WP (C) - 26330/2021 | A. K. MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2021-09-03 | | | (Se at No-25) |
| 32 | 26621/2021 | 13.09.2021 | WP (C) - 25575/2021 | P. R. PARIDA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 32 | 26622/2021 | 13.09.2021 | WP (C) - 24797/2021 | S. SAMAL | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 32 | 26623/2021 | 13.09.2021 | WP (C) - 24956/2021 | SOURAV CH. DASH | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 32 | 26624/2021 | 13.09.2021 | WP (C) - 24795/2021 | S. SAMAL | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 32 | 26625/2021 | 13.09.2021 | WP (C) - 9026/2006 | KANTHAMANI SAHOO | C.O. | COURT NO. 22 | Order Dtd. 2021-09-08 | | | (Se at No-25) |
| 32 | 26626/2021 | 13.09.2021 | OJC-14075/2001 | GANESH CHANDRA JENA | C.O. | COURT NO. 5 | Order Dtd. 2021-09-08 | | | (Se at No-25) |
| 32 | 26627/2021 | 13.09.2021 | OJC-14075/2001 | SUMANTA DAS | C.O. | COURT NO. 5 | Order Dtd. 2021-09-08 | | | (Se at No-25) |
| 32 | 26628/2021 | 13.09.2021 | WP (C) - 27501/2021 | A. K. MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No-25) |

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| 330 | 26629/2021 | 13.09.2021 | WP (C) - 26817/2021 | MANOJ KUMAR PANI | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 331 | 26630/2021 | 13.09.2021 | CONTC-5178/2021 | S.P. SAHOO | C.O. | COURT NO. 22 | Order Dtd. 2021-09-08 | | | (Se at No-25) |
| 332 | 26631/2021 | 13.09.2021 | TRP (C) - 207/2017 | K. SAHOO | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 333 | 26632/2021 | 13.09.2021 | CONTC-4870/2021 | D. K. MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 334 | 26633/2021 | 13.09.2021 | WP (C) - 26819/2021 | D. K. MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 335 | 26634/2021 | 13.09.2021 | BLAPL-4043/2021 | B. PRASAD | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 336 | 26635/2021 | 13.09.2021 | TRP (C) - 30/2020 | BISWAJIT DAS | C.O. | COURT NO. 17 | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 337 | 26636/2021 | 13.09.2021 | TRP (C) - 30/2020 | BALARAM SINGH | C.O. | COURT NO. 17 | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 338 | 26637/2021 | 13.09.2021 | TRP (C) - 165/2021 | P. K. MISHRA | C.O. | COURT NO. 22 | Order Dtd. 2021-06-28 | | | (Se at No-25) |
| 339 | 26638/2021 | 13.09.2021 | TRP (C) - 254/2021 | L. D. SAHU | C.O. | COURT NO. 22 | Order Dtd. 2021-09-03 | | | (Se at No-25) |
| 340 | 26639/2021 | 13.09.2021 | TRP (C) - 272/2019 | BISWAJIT DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 341 | 26640/2021 | 13.09.2021 | TRP (C) - 272/2019 | BALARAM SINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 342 | 26641/2021 | 13.09.2021 | CONTC-906/20 | LOKANATH DASH | C.O. | COURT NO. | Order Dtd. 2021-09-08 | | | (Se at |

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| | | | 20 | | | 22 | | | | No-25) |
| 34 3 | 26642/ 2021 | 13.09.2 021 | CONTC- 1762/2 021 | SUMANTA DAS | C.O. | COURT NO. 22 | Order Dtd. 2021-09-08 | | | (Se at No- 25) |
| 34 4 | 26643/ 2021 | 13.09.2 021 | CONTC- 1963/2 021 | P. K. MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2021-09-08 | | | (Se at No- 25) |
| 34 5 | 26644/ 2021 | 13.09.2 021 | CONTC- 3128/2 021 | SAROJ KUMAR PARIDA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-08 | | | (Se at No- 25) |
| 34 6 | 26645/ 2021 | 13.09.2 021 | CONTC- 2333/2 021 | MANOJ KUMAR NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2021-09-08 | | | (Se at No- 25) |
| 34 7 | 26646/ 2021 | 13.09.2 021 | CONTC- 2334/2 021 | MANOJ KUMAR NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2021-09-08 | | | (Se at No- 25) |
| 34 8 | 26647/ 2021 | 13.09.2 021 | CONTC- 4944/2 021 | D. K. MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2021-09-08 | | | (Se at No- 25) |
| 34 9 | 26648/ 2021 | 13.09.2 021 | CONTC- 4943/2 021 | D. K. MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2021-09-08 | | | (Se at No- 25) |
| 35 0 | 26649/ 2021 | 13.09.2 021 | CONTC- 5251/2 021 | MR. J. K. MIS HRA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 35 1 | 26650/ 2021 | 13.09.2 021 | CONTC- 5218/2 021 | PRATAP KUMAR BARIK | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 35 2 | 26651/ 2021 | 13.09.2 021 | CONTC- 5200/2 021 | B. K. BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 35 3 | 26652/ 2021 | 13.09.2 021 | CONTC- 5229/2 021 | C. MOHANTA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 35 4 | 26653/ 2021 | 13.09.2 021 | CONTC- 5248/2 021 | R. C. BHOI | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 35 | 26654/ 2021 | 13.09.2 | CONTC- | C. MOHANTA | C.O. | COURT | Order Dtd. | | | (Se |

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| 5 | 2021 | 021 | 5227/2 021 | | | NO. 22 | 2021-09-09 | | | at No- 25) |
| 35 6 | 26655/ 2021 | 13.09.2 021 | CONTC- 5221/2 021 | L. D. PANDA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 35 7 | 26656/ 2021 | 13.09.2 021 | CONTC- 5228/2 021 | C. MOHANTA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 35 8 | 26657/ 2021 | 13.09.2 021 | CONTC- 5234/2 021 | C. MOHANTA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 35 9 | 26658/ 2021 | 13.09.2 021 | CONTC- 5235/2 021 | C. MOHANTA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 36 0 | 26659/ 2021 | 13.09.2 021 | CONTC- 5236/2 021 | C. MOHANTA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 36 1 | 26660/ 2021 | 13.09.2 021 | CONTC- 5254/2 021 | MR. J. K. MIS HRA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 36 2 | 26661/ 2021 | 13.09.2 021 | CONTC- 5237/2 021 | C. MOHANTA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 36 3 | 26662/ 2021 | 13.09.2 021 | CONTC- 5242/2 021 | MANOJ KUMAR NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 36 4 | 26663/ 2021 | 13.09.2 021 | CONTC- 5230/2 021 | C. MOHANTA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 36 5 | 26664/ 2021 | 13.09.2 021 | CONTC- 5231/2 021 | C. MOHANTA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 36 6 | 26665/ 2021 | 13.09.2 021 | CONTC- 5232/2 021 | C. MOHANTA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 36 7 | 26666/ 2021 | 13.09.2 021 | CONTC- 5233/2 021 | C. MOHANTA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No- 25) |

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| 36 | 26667/2021 | 13.09.2021 | CONTC-5253/2021 | MR. J. K. MIS HRA | C. O. | COURT NO. 22 | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 36 | 26668/2021 | 13.09.2021 | WP (C) - 27315/2021 | BALARAM SINGH | C. O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 37 | 26669/2021 | 13.09.2021 | WP (C) - 26594/2021 | J. D. MUDULI | C. O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 37 | 26670/2021 | 13.09.2021 | WP (C) - 24504/2021 | PARTHA SARATHI DAS | C. O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 37 | 26671/2021 | 13.09.2021 | WP (C) - 25961/2021 | ARUN KUMAR JATI | C. O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 37 | 26672/2021 | 13.09.2021 | WP (C) - 25488/2021 | ASHUTOSH MOHANTY | C. O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 37 | 26673/2021 | 13.09.2021 | WP (C) - 25188/2021 | SANJAY KUMAR SAHU | C. O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 37 | 26674/2021 | 13.09.2021 | WP (C) - 25997/2021 | P. K. MOHANTY | C. O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 37 | 26675/2021 | 13.09.2021 | WP (C) - 25145/2021 | P. K. LENKA | C. O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 37 | 26676/2021 | 13.09.2021 | WP (C) - 26136/2021 | ANIL KUMAR DAS | C. O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 37 | 26677/2021 | 13.09.2021 | WP (C) - 26137/2021 | ANIL KUMAR DAS | C. O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 37 | 26678/2021 | 13.09.2021 | WP (C) - 26139/2021 | ANIL KUMAR DAS | C. O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No-25) |
| 38 | 26679/2021 | 13.09.2021 | WP (C) - 26876/2021 | LAXMIDHAR MOHANTY | C. O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No-25) |

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| 38 1 | 26680/ 2021 | 13.09.2 021 | WP (C) - 26140/ 2021 | ANIL KUMAR DAS | C.O. | COURT NO. 3 OLD | | | | (Se at No- 25) |
| 38 2 | 26681/ 2021 | 13.09.2 021 | WP (C) - 26138/ 2021 | ANIL KUMAR DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 38 3 | 26682/ 2021 | 13.09.2 021 | WP (C) - 26525/ 2021 | KABITA PATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 38 4 | 26683/ 2021 | 13.09.2 021 | WP (C) - 26135/ 2021 | ANIL KUMAR DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 38 5 | 26684/ 2021 | 13.09.2 021 | WP (C) - 26107/ 2021 | NIRANJAN SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 38 6 | 26685/ 2021 | 13.09.2 021 | WP (C) - 26001/ 2021 | HIMANSHU KUMAR BHOL | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 38 7 | 26686/ 2021 | 13.09.2 021 | WP (C) - 24502/ 2021 | C. R. NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 38 8 | 26687/ 2021 | 13.09.2 021 | WP (C) - 27717/ 2021 | MANAS PATI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 38 9 | 26688/ 2021 | 13.09.2 021 | WP (C) - 27947/ 2021 | P.L. MISHRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 39 0 | 26689/ 2021 | 13.09.2 021 | WP (C) - 27219/ 2021 | LAXMIDHAR MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 39 1 | 26690/ 2021 | 13.09.2 021 | WP (C) - 27449/ 2021 | C. R. KAR | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 39 2 | 26691/ 2021 | 13.09.2 021 | WP (C) - 27374/ 2021 | NARENDRA KUMAR NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 25) |
| 39 3 | 26692/ 2021 | 13.09.2 021 | WP (C) - 27950/ 2021 | P.L. MISHRA | C.O. | COURT NO. 3 | Order Dtd. 2021-09-09 | | WRIT BRANC | (Se at |

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| | | | 2021 | | | OLD | | | H-6 | No-16) |
| 39 4 | 26693/ 2021 | 13.09.2 021 | WP (C) - 27877/ 2021 | C. R. KAR | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 16) |
| 39 5 | 26694/ 2021 | 13.09.2 021 | WP (C) - 27240/ 2021 | ARUN KUMAR JATI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 16) |
| 39 6 | 26695/ 2021 | 13.09.2 021 | WP (C) - 27714/ 2021 | MANAS PATI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | WRIT BRANC H-4 | (Se at No- 27) |
| 39 7 | 26696/ 2021 | 13.09.2 021 | WP (C) - 27060/ 2021 | MADAN DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 27) |
| 39 8 | 26697/ 2021 | 13.09.2 021 | WP (C) - 27243/ 2021 | ARUN KUMAR JATI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 27) |
| 39 9 | 26698/ 2021 | 13.09.2 021 | WP (C) - 27249/ 2021 | ARUN KUMAR JATI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 27) |
| 40 0 | 26699/ 2021 | 13.09.2 021 | WP (C) - 27486/ 2021 | M. R. ROUTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 27) |
| 40 1 | 26700/ 2021 | 13.09.2 021 | WP (C) - 27251/ 2021 | ARUN KUMAR JATI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 27) |
| 40 2 | 26701/ 2021 | 13.09.2 021 | WP (C) - 27242/ 2021 | ARUN KUMAR JATI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 27) |
| 40 3 | 26702/ 2021 | 13.09.2 021 | WP (C) - 27241/ 2021 | ARUN KUMAR JATI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 27) |
| 40 4 | 26703/ 2021 | 13.09.2 021 | WP (C) - 27247/ 2021 | ARUN KUMAR JATI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 27) |
| 40 5 | 26704/ 2021 | 13.09.2 021 | WP (C) - 27246/ 2021 | ARUN KUMAR JATI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 27) |
| 40 | 26705/ | 13.09.2 | WP (C) - | ARUN KUMAR | C.O. | COURT | Order Dtd. | | | (Se |

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| 6 | 2021 | 021 | 27244/ 2021 | JATI | | NO. 3 OLD | 2021-09-09 | | | at No- 27) |
| 40 7 | 26706/ 2021 | 13.09.2 021 | WP (C) - 27245/ 2021 | ARUN KUMAR JATI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 27) |
| 40 8 | 26707/ 2021 | 13.09.2 021 | WP (C) - 27341/ 2021 | ANIL KUMAR DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 27) |
| 40 9 | 26708/ 2021 | 13.09.2 021 | WP (C) - 27338/ 2021 | AJIT KUMAR DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 27) |
| 41 0 | 26709/ 2021 | 13.09.2 021 | WP (C) - 26796/ 2021 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 27) |
| 41 1 | 26710/ 2021 | 13.09.2 021 | WP (C) - 27077/ 2021 | KSHIROD KUMAR PAHIL | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 27) |
| 41 2 | 26711/ 2021 | 13.09.2 021 | WP (C) - 27689/ 2021 | B.P. MISHRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 27) |
| 41 3 | 26712/ 2021 | 13.09.2 021 | WP (C) - 27691/ 2021 | B.P. MISHRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 27) |
| 41 4 | 26713/ 2021 | 13.09.2 021 | WP (C) - 25729/ 2021 | NANDA KISHORE ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 27) |
| 41 5 | 26714/ 2021 | 13.09.2 021 | WP (C) - 24619/ 2021 | RABI NARAYAN BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 27) |
| 41 6 | 26715/ 2021 | 13.09.2 021 | CONTC- 5277/2 021 | T.K. CHOUDHURY | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 27) |
| 41 7 | 26716/ 2021 | 13.09.2 021 | CRLA- 790/20 19 | MR.CHITTA RANJAN SAHU | C.O. | COURT NO. 2 | Order Dtd. 2021-09-09 | | CRIMI NAL APPEA L | (Se at No- 1) |
| 41 8 | 26717/ 2021 | 13.09.2 021 | CRLA- 512/20 17 | M. NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-09-09 | | CRIMI NAL APPEA L | (Se at No- 2) |

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| 41 | 26718/9 2021 | 13.09.2021 | CRLA-370/2017 | R. K. MALLICK | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09-09 | | CRIMINAL APPEAL | (Seat No-2) |
| 42 | 26719/0 2021 | 13.09.2021 | CRLA-345/2021 | R. K. MALLICK | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09-09 | | | (Seat No-2) |
| 42 | 26720/1 2021 | 13.09.2021 | CRLA-205/2009 | M. R. BARIK | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09-09 | | CRIMINAL APPEAL | (Seat No-6) |
| 42 | 26721/2 2021 | 13.09.2021 | CRLA-434/2021 | J. R. NAYAK | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09-09 | | | (Seat No-6) |
| 42 | 26722/3 2021 | 13.09.2021 | CRLA-450/2021 | NIRANJAN SAHOO | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09-09 | | | (Seat No-6) |
| 42 | 26723/4 2021 | 13.09.2021 | CRLA-448/2021 | MADAN DAS | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09-09 | | | (Seat No-6) |
| 42 | 26724/5 2021 | 13.09.2021 | JCRLA-65/2019 | M. N. MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09-09 | | CRIMINAL APPEAL | (Seat No-1) |
| 42 | 26725/6 2021 | 13.09.2021 | WP (C) - 27409/2021 | K.K. NATH | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Seat No-1) |
| 42 | 26726/7 2021 | 13.09.2021 | WP (C) - 26158/2021 | SUDARSAN BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Seat No-1) |
| 42 | 26727/8 2021 | 13.09.2021 | WPC (OA C) - 4787/2016 | RANJAN KU BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 9999-12-31 | | OA Branch | (Seat No-1) |
| 42 | 26728/9 2021 | 13.09.2021 | WP (C) - 24626/2021 | S.K. MOHANTY, ADV | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-09 | | | (Seat No-1) |
| 43 | 26729/0 2021 | 13.09.2021 | WP (C) - 23317/2021 | PRASANNA KUMAR RATH | C.O. | COURT NO. 1 | | | | (Seat No-1) |
| 43 | 26730/1 2021 | 13.09.2021 | BLAPL-2854/2021 | R. SETHI | C.O. | COURT NO. 11 | Order Dtd. 2021-09-08 | | | (Seat No- |

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| 43 | 26731/ 2 2021 | 13.09.2 021 | WP (C) - 23016/ 2021 | P. BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 43 | 26732/ 3 2021 | 13.09.2 021 | CRLA- 594/20 20 | B. SINGH | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 43 | 26733/ 4 2021 | 13.09.2 021 | BLAPL- 1286/2 021 | A.K. JATI | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09-08 | | | (Se at No- 1) |
| 43 | 26734/ 5 2021 | 13.09.2 021 | BLAPL- 2097/2 021 | S.S. PATTANAİK | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09- 08Judgement Dtd. 2021- 09-08, | | | (Se at No- 1) |
| 43 | 26735/ 6 2021 | 13.09.2 021 | BLAPL- 1929/2 021 | A.K. MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09-08 | | | (Se at No- 1) |
| 43 | 26736/ 7 2021 | 13.09.2 021 | BLAPL- 1917/2 021 | R. SETHI | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09-08 | | | (Se at No- 1) |
| 43 | 26737/ 8 2021 | 13.09.2 021 | BLAPL- 2002/2 021 | A.K. BEHERA | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09-08 | | | (Se at No- 1) |
| 43 | 26738/ 9 2021 | 13.09.2 021 | ABLAPL - 10457/ 2021 | UP. BAG | C.O. | COURT NO. 1 | Order Dtd. 2021-09-08 | | | (Se at No- 1) |
| 44 | 26739/ 0 2021 | 13.09.2 021 | BLAPL- 4996/2 021 | A.K. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 44 | 26740/ 1 2021 | 13.09.2 021 | BLAPL- 7038/2 021 | A.K. MOHANTY | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 44 | 26741/ 2 2021 | 13.09.2 021 | BLAPL- 7041/2 021 | P.K. MOHANTY | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 44 | 26742/ 3 2021 | 13.09.2 021 | BLAPL- 7055/2 021 | A.K. MOHANTY | C.O. | COURT NO. 25 | Order Dtd. 9999-12-31 | | | (Se at No- 1) |
| 44 | 26743/ 4 2021 | 13.09.2 021 | ABLAPL | H.K. PATRA | C.O. | COURT | Order Dtd. | | | (Se |

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| 4 | 2021 | 021 | - 3839/2 019 | | | NO. 25 | 2021-09-09 | | | at No- 1) |
| 44 5 | 26744/ 2021 | 13.09.2 021 | ABLAPL - 5075/2 019 | A.K. NAYAK | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 44 6 | 26745/ 2021 | 13.09.2 021 | ABLAPL - 12724/ 2019 | P.K. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 44 7 | 26746/ 2021 | 13.09.2 021 | ABLAPL - 12744/ 2019 | P.R. SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-09-09 | | | (Se at No- 1) |
| 44 8 | 26747/ 2021 | 13.09.2 021 | ABLAPL - 13313/ 2019 | K. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | CRIMI NAL MISC- 1 | (Se at No- 5) |
| 44 9 | 26748/ 2021 | 13.09.2 021 | ABLAPL - 12952/ 2019 | G. KHILAR, ADV | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No- 5) |
| 45 0 | 26749/ 2021 | 13.09.2 021 | ABLAPL - 13971/ 2019 | B.K. MOHANTY, ADV | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No- 5) |
| 45 1 | 26750/ 2021 | 13.09.2 021 | ABLAPL - 13310/ 2019 | K. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | | (Se at No- 5) |
| 45 2 | 26751/ 2021 | 13.09.2 021 | CRLREV - 548/20 19 | C. MOHANTY | C.O. | COURT NO. 25 | Order Dtd. 2021-09-09 | | CRIMI NAL REVIS ION | (Se at No- 1) |
| 45 3 | 26752/ 2021 | 13.09.2 021 | WP (C) - 23162/ 2012 | B.K. PATI | C.O. | COURT NO. 1 | Order Dtd. 2021-09-09 | | WRIT BRANC H-3 | (Se at No- 13) |
| 45 4 | 26753/ 2021 | 13.09.2 021 | WP (C) - 23873/ 2021 | SUDARSAN BEHERA | C.O. | COURT NO. 24 | Order Dtd. 2021-09-09 | | | (Se at No- 13) |
| 45 5 | 26754/ 2021 | 13.09.2 021 | WP (C) - 27834/ 2021 | HAREKRUSHN A DASH | C.O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANC H-5 | (Se at No- 21) |
| 45 6 | 26755/ 2021 | 13.09.2 021 | WP (C) - 27923/ 2021 | D.K. MOHANT Y | C.O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANC H-6 | (Se at No- 16) |

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| 45 | 26756/2021 | 13.09.2021 | WP (C) - 27955/2021 | ROHIT KU.MAHABHOI | C.O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-6 | (Serial No-16) |
| 45 | 26757/2021 | 13.09.2021 | WP (C) - 28223/2021 | NIRANJAN ROUTH | C.O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-2 | (Serial No-34) |
| 45 | 26758/2021 | 13.09.2021 | WP (C) - 27712/2021 | AJAYA KU.PANDA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-4 | (Serial No-27) |
| 46 | 26759/2021 | 13.09.2021 | WP (C) - 27347/2021 | S.K. SINGH | C.O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-5 | (Serial No-32) |
| 46 | 26760/2021 | 13.09.2021 | WP (C) - 27611/2021 | SUDARSAN BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | | (Serial No-32) |
| 46 | 26761/2021 | 13.09.2021 | WP (C) - 27705/2021 | AJAYA KU.PANDA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-4 | (Serial No-27) |
| 46 | 26762/2021 | 13.09.2021 | WP (C) - 27703/2021 | AJAYA KU.PANDA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-4 | (Serial No-27) |
| 46 | 26763/2021 | 13.09.2021 | WP (C) - 27453/2021 | PURUSOTTAM CHULI | C.O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-6 | (Serial No-26) |
| 46 | 26764/2021 | 13.09.2021 | WP (C) - 27959/2021 | ROHIT KU.MAHABHOI | C.O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-6 | (Serial No-16) |
| 46 | 26765/2021 | 13.09.2021 | WP (C) - 28217/2021 | SUSHANTA KUMAR MISHRA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-2 | (Serial No-34) |
| 46 | 26766/2021 | 13.09.2021 | WP (C) - 28217/2021 | SUSHANTA KUMAR MISHRA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-2 | (Serial No-34) |
| 46 | 26767/2021 | 13.09.2021 | WP (C) - 28217/2021 | SUSHANTA KUMAR MISHRA | C.O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-2 | (Serial No-34) |
| 46 | 26768/2021 | 13.09.2021 | WP (C) - 27958/2021 | R. K. MAHABHOI | C.O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-6 | (Serial No-16) |

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| 470 | 26769/2021 | 13.09.2021 | WP (C) - 27777/2021 | J. P. KAR | C. O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-4 | (Se at No-27) |
| 471 | 26770/2021 | 13.09.2021 | WP (C) - 27942/2021 | R. K. BARIK | C. O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-6 | (Se at No-16) |
| 472 | 26771/2021 | 13.09.2021 | WP (C) - 28159/2021 | SRIKANTA MAHUNTA | C. O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-1 | (Se at No-1) |
| 473 | 26772/2021 | 13.09.2021 | WP (C) - 28155/2021 | SRIKANTA MAHUNTA | C. O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-1 | (Se at No-1) |
| 474 | 26773/2021 | 13.09.2021 | WP (C) - 28100/2021 | D. K. MOHANTY | C. O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-8 | (Se at No-42) |
| 475 | 26774/2021 | 13.09.2021 | WP (C) - 27998/2021 | SUSHANTA KUMAR MISHRA | C. O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-6 | (Se at No-16) |
| 476 | 26775/2021 | 13.09.2021 | WP (C) - 27996/2021 | SUSHANTA KUMAR MISHRA | C. O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-6 | (Se at No-16) |
| 477 | 26776/2021 | 13.09.2021 | WP (C) - 27996/2021 | SUSHANTA KUMAR MISHRA | C. O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-6 | (Se at No-16) |
| 478 | 26777/2021 | 13.09.2021 | WP (C) - 27996/2021 | SUSHANTA KUMAR MISHRA | C. O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-6 | (Se at No-16) |
| 479 | 26778/2021 | 13.09.2021 | WP (C) - 27983/2021 | ASHUTOSH MOHANTY | C. O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-6 | (Se at No-16) |
| 480 | 26779/2021 | 13.09.2021 | WP (C) - 27329/2021 | M. K. PATI | C. O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANCH-5 | (Se at No-32) |
| 481 | 26780/2021 | 13.09.2021 | BLAPL-7090/2021 | R. K. BARIK | C. O. | COURT NO. 25 | Order Dtd. 2021-09-13 | | | (Se at No-32) |
| 482 | 26781/2021 | 13.09.2021 | WA-46/200 | P. C. MOHANTY | GENERAL | | Order Dtd. 2019-03-19 | | M. J. C . | (Se at |

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| 48 3 | 26782/ 2021 | 13.09.2 021 | ABLAPL - 10740/ 2021 | JAGANNATH KAMILA | C.O. | COURT NO. 1 | Order Dtd. 2021-08-09 | | | (Se at No- 1) |
| 48 4 | 26783/ 2021 | 13.09.2 021 | WP (C) - 27834/ 2021 | H.K.DASH , ADV | C.O. | COURT NO. 22 | Order Dtd. 2021-09-13 | | WRIT BRANC H-5 | (Se at No- 21) |

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